

DIVISION BENCH
COURT - I

O-236

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/51(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	AMAR KUMAR PANDEY VS DYUTIR CONSULTANCY PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) RULE 11 OF NCLT

Appearance (via video conferencing/physically)

For Petitioner

**Ms. Urmila Chakraborty, Adv.
Ms. Rishika Goyal, Adv.**

For R1 to R4

**Ms. Swapna Choubey, Adv.
Mr. Ratul Das, Adv.
Mr. Tanmoy Roy, Adv.**

ORDER

1. Learned Counsel for the petitioner present. Ld. Counsel for R1 to R4 present.
2. Reply affidavit has been filed by respondents. Rejoinder if any be filed within two weeks.
3. Post this matter for consideration on 21.12.2022.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**